GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:4461
ANSWERED ON:21.12.2011
DIRECTOR POSTS LYING VACANT IN PSUS
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Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether 60 full time board level positions and 250 independent director posts are lying unfilled at the Central Public Sector Units at a time when these State owned firms are struggling to compete with their private sector rivals as reported in the media;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Public Enterprises Selection Board had made recommendations for filling up these posts;
- (d) if so, the details of the recommendations and the reaction of the Government thereto;
- (e) whether the recommendations of PESB have not been implemented;
- (f) if so, the reasons therefor; and
- (g) the steps taken by the Government to fill up vacant posts in Central Public Sector Units alongwith the provisions governing appointment of SC/ST on the Board of Directors?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (SHRI V. NARAYANASAMY)

- (a) At present, there are 72 board level positions and 248 posts of Independent Directors in Schedule 'A' and 'B' Public Sector Undertaking (PSUs) lying vacant.
- (b) The details along with reasons in respect of board level posts and Independent Directors are given at Annexure-'I' & Annexure 'II', respectively.
- (c) The Public Enterprise Selection Board (PESB) has made its recommendations in respect of 37 out of 72 board level posts referred in part (a), as on 14.12.2011.
- (d) The details of the PESB recommendations and the reaction of the Government thereto are at SI. No. 36 to 72 of Annexure- 'I'
- (e) The recommendation of the PESB in respect of three such posts has not been implemented.
- (f) The reasons for non-implementation of these three recommendations are at SI. No. 70 to 72 of Annexure-II
- (g) The Central Government has taken several steps to fill up the vacant posts in Central Public Sector Units (CPSUs). A software has been developed to monitor vacancies in CPSUs. The Administrative Ministries/Departments concerned have been issued instructions to ensure filling up of the vacancies in PSUs in a time bound manner and these are being monitored by holding regular meetings. In case of Independent Directors, the Central Government has recently revised the procedure for selection and appointment of non-official Directors on the Boards of CPSEs in order to ensure timely appointment of non-official Directors on the Boards of CPSEs. Data maintained does not reflect caste composition. There is no reservation for any group.